

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 173 OF 2019 & IA No. 715 OF 2019 & IA No. 1238 OF 2019

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Sree Rangaraj Ispat Industries (P) Ltd **Appellant(s)**
Versus
Tamil Nadu Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Kumar Mihir

Counsel for the Respondent(s) : S. Vallinayagam for R2
Anand K. Ganesan
Swapna Seshadri for R-15

ORDER

Reply both on IA and appeal shall be filed within four weeks with advance copy so that
Appellant shall file rejoinder by next date of hearing .

List the matter on **14.11.2019.**

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK